

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 169 /UHC/Admin.A/2005

Dated: December 16, 2005

In exercise of the powers conferred under sub-section 6 of Section 9 of the Code of Criminal Procedure 1973, the High Court is pleased to specify that the Court of Additional Sessions Judge/F.T.C., Roshanabad, District Hardwar shall hold its sitting at Roorkee, District Hardwar w.e.f. 19.12.2005.

By Order of the Court,

Sd/-

(V.K. Maheshwari)
Registrar General.